- (i) THE EXPORT OF DE-OILED RICE; (ii) THE GRAM ZONE CONTROL AND Bran (QUALITY Inspection) Rules, 1966.
- (ii) THE EXPORT OF CASHEW KERNELS (QUALITY CONTROL AND INSPEC-TION) RULES, 1966.
- (iii) THE EXPORT OF STEEL AND STEEL PRODUCTS (INSPECTION) RULES, 1966.

SHRI M. SHAFI QURESHI: Sir. I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:-

- (i) Notification S.O. No. 969, dated the 25th March, 1966, publishing the Export of De-oiled Rice Bran (Quality Control and Inspection) Rules. 1966. [Placed in Library, See No. LT-6233/66.]
- (ii) Notification S.O. No. 1023, dated the 26th March, 1966. publishing the Export of Cashew Kernels (Quality Control and Inspection) Rules, 1966. [Placed in Library, See No. LT-6233/66.1
- (iii) Notification S.O. No. 1041, dated the 30th March, 1966, publishing the Export of Steel and Products (Inspection) Rules, 1966, [Placed in Library. See No. LT-6233/66.]

ANNUAL ACCOUNTS (1964-65) OF THE COAL BOARD AND RELATED PAPER

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND METALS (SHRI SYED AHMED MEHDI): Sir. I beg to lay on the Table under subsection (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952, a copy of the Annual Accounts of the Coal Board for the year 1964-65 and the Audit Report thereon. [Placed in Library. See No. LT-6236/66.]

(i) THE INTER-ZONAL WHEAT AND WHEAT PRODUCTS (MOVEMENT CONTROL) SECOND AMENDMENT ORDER, 1966.

(MOVEMENT CONTROL) ORDER, 1966.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI P. GOVINDA MENON): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food) :--

- (i) Notification GSR. No. 612. dated the 21st April, 1966, publishing the Inter-Zonal Wheat and Wheat Products (Movement Control) Second Amendment Order, 1966.
- (ii) Notification GSR No. dated the 21st April, 1966, publishing the Gram Zone (Movement Control) Order, 1966. [Placed in Library. See No. LT-6197/66 for (i) and (ii)].
- I. ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE PLANTATION CORPO-RATION OF KERALA LTD., KOTTAYAM AND RELATED PAPERS

II. THE CARDAMOM RULES, 1966.

SHRI M. SHAFI QURESHI: Sir, I beg to lay on the Table :-

- (i) A copy of the Third Annual Report and Accounts of the Plantation Corporation of Kerala Limited, Kottayam, for the year 1964-65, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon, under sub-section (3) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-6240/ 66.1
- (ii) A copy of the Ministry of Commerce Notification S.O. No. 1144, dated the 6th April, 1966, publishing the Cardamom Rules, 1966, under subsection (3) of Section 33 of the